

C. A. T. Bench, JAIPUR

Date of Order

Orders MP 47/93

29.1.93

Mr. M. H. Shah. Counsel for petitioner

The main O.A stands disposed of
So the question of amendment of the
O.A does not survive. The M.P has
become infructuous. The same is dismissed.

SA -

(B. B. Mahajan)
Member (Adm.)

SA -

(D. L. Mehta)
Vice-Chairman